

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4556
ANSWERED ON:20.08.2010
TAX COLLECTION
Jeyadural Shri S. R.;Rawat Shri Ashok Kumar

Will the Minister of FINANCE be pleased to state:

- (a) the zone-wise target vis-à-vis realization of each category of direct and indirect tax during 2009-10 and 2010-11 till date;
- (b) the reasons for rise or fall in the amount collected/realized; and
- (c) the steps taken or proposed to be taken to identify ways to generate more revenue from taxes and also provide better services to the tax payers?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a): The Zone-wise target vis-a-vis realization of each category of indirect tax revenue during the year 2009-10 and 2010-11 (upto April-July) is given at Annexure-I and II respectively. So far as direct taxes are concerned, the Budget Targets and Revised Targets for realization of direct taxes are allocated to all Chief Commissioners of Income-Tax/ Director General of Income Tax having assessment jurisdiction located throughout India. However, Zone-wise targets/realisation in respect of direct tax revenue is not allocated/ maintained. Category-wise targets and realization of direct taxes during the year 2009-10(upto April-July, 2010) is as under:

(Rs. In crores)

S.No. Financial Year 2009-10 Financial Year 2010-11

Target Realization Target upto March,2011 Realisation upto 31-07-2010

Corp. income	255076	244724	301331	52110
Tax				
Personal income	131932	132805	128669	34717
Tax (includng				
STT, BCTT,				
FBT & WT)				

Total 387000# 377982## 430000 86827

Revised Estimates

Figures for F.Y.2009-10 are provisional.

(b) & (c): The deep global recession during the year 2008-09 affected the economy as a whole and it continued to affect the collections during the F.Y. 2009-10. In the recent budget, the standard excise duty rate has been increased from 8% to 10% w.e.f. 27-02-2010. The Government has also announced to introduce a comprehensive Goods & Service Tax (GST) w.e.f. 01-04-2011. So far as direct taxes are concerned, the rate for Minimum Alternate Tax has been increased to 18 per cent from the existing 15 per cent. The policy of phasing out profit linked incentives in a moderate tax regime has been continued to generate more tax revenue.